sion has been taken by Government in this regard?]

इस्मन, खान ग्रीर वात मंत्री (डा० एम॰ च रही): (क) गुजरात खनिज विकास 'म.म से गुजरात में एक नया ऐल्यू-मिना प्याः स्यापित करने का प्रस्ताव प्राप्त हमा था। इतके कुछ विवरणों की प्रतीक्षा है। गुजरात खनिज विकास निगम द्वारा प्रशाबित ऐ यूमिना उत्पादन पर आधारित एक नया ऐत्यमिनियम प्रदावक स्थापित करने के लिए एक ग्रावेदन-पत्न उद्योग डी० एण्ड ग्रार० ग्रधिनियम 1951 के श्रद्योन लाइसेंस दिये जाने के लिये निजी क्षेत्र की एक फर्म से प्राप्त हथा है परन्त गजरात खिनज विकास निगम से ऐल्युनिनियम प्लांट स्थापित करने का कोई आवेदन पत्र प्राप्त नहीं हुआ है ।

(ख) योजनाओं के विवरण की प्रतीक्षा है। सरकार ने गुजरात खनिज विकास निगम द्वारा राज्य में 100,000 टन प्रति वर्ष क्षमता का एक ऐल्यूमिनियम प्लांट स्थापित करने को सिद्धान्त रूप से स्वीकार कर लिया है। निजो क्षेत्र की फर्म से उद्योग अविनियम के प्रधीन ऐल्यूमिनियम प्रदावक स्थापित करने के लिए लाइसेंस प्राप्त करने का प्रायंना पत्न विचाराधीन है।

f[THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHANNA REDDY) (a) A proposal lor the establishment of a new alumina plant in Gujarat had been received from the Gujarat Mineral Development Corporation. Certain details in respect thereof are awaited. An application for the grant of a licence under the Industries (Develop- j mentand Regulation) Act, 1951, for the establishment of a new aluminium smelter, based on the alumina production of the plant proposed by the Gujarat Mineral Development Corporation has been received from a firm in the private sector; but no <

application for setting up an aluminium plant has been received from the Gujarat Mineral Development Corporation.

(b) Details of the schemes are awaited. Government of India have accepted, in principle, the setting up of a 100,000 tonnes per annum alumina plant in the State by Gujarat Mineral Development Corporation. The application received from the private sector firm for licence under the Industries Act for th_s establishment of aluminium smelter is under consideration.]

TAKING OVER OF B.D.R. AND A.K. RAILWAYS

ब कुड़ा दामोदर रिवर रेलवे श्रीर श्रहमदपुर कटवा रेलवे का लिया जाना

128. श्री राजनारायण : क्या रेल मंत्री यह बताने की कुश करेंगे कि :

- (क) क्या सरकार ने बांकुड़ा दामोदर रिवर रेलव ग्रीर ग्रहमदपुर कटवा रेलवे को 1 जुलाई, 1967 से ग्रपने नियंत्रण में लेने का फ्रींगला किया है ;
- (ख) वया सरकार ने इस निर्णय को कियान्वित करने कि दिशा में कार्यवाही शुरू कर दी है; ग्रीर
- (ग) यह निर्मय किन कारणों से लिया गया ?
- 128. SHRI RAJNARAIN: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government have decided to take over the Bankura Damo-dar River Railway and Ahmadpur Katwa Railway under their control from the 1st July, 1967;

- whether Government have started taking steps to implement the decision; and
- (c) the reasons for arriving at the decision?]

रेल मंत्री (श्री सी० एम० पुनाचा) :

(क) जी हां। सरकार ग्रीर कम्पनियों के बीच जो करार हुए हैं, उनके उपबन्धों के भ्रनसार सरकार ने इन रेलों का संचालन (स्वामित्व ग्रधिग्रहण किये बिना) ग्रपने हाथ में लेने का विनिश्चय किया है।

(ख) जी हां।

(ग) ये दोनों रेलें लगातार घाटे में चल रही हैं ग्रीर यह घाटा ग्रत्रत्यक्ष रूप से कम्पनियों को दी जाने वाली ग्राधिक सहायता के रूप में केन्द्रीय सरकार द्वारा वहन किया जाता है। करार के ग्रनतार कम्पनियों को उनकी पुंजी पर 3 1/2 प्रतिशत प्रजिकत की गारंटी है। उसमें जो कमी होती है उसे आर्थिक सहायता देकर केन्द्रीय सरकार पुरा करती है। संचालन की लागत में किफायत करके ग्राधिक सहायता के बोझ को कम करने और कुशल प्रबन्ध की व्यवस्था करने के उद्देश्य से इन रेलों का संवालन ग्रपने हाथ में लेने का विनिध्चय किया गया ।

t[THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes. The Government have decided to take over the working of those Railways (without acquiring ownership) under the provisions of the agreements between the Government and the Companies.

- (b) Yes.
- (c) These two Railways have been consistently running at a loss which is indirectly borne by the Central Government in the shape of the subsidy payable to the Companies to make up the deficiency in the return of %%.% on Capita' guaranteed to them under
 - t[] Euglish translation.

the agreements. It was decided to take over the working of these Railways with a view to reducing the burden of subsidy by economis'ng on working costs and providing efficient management.]

to Questions

HALT OF CIRCAR EXPRESS AT MANGA-LAGIRI

129'. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether representations were received requesting a br'ef halt of Circar Express at Mangalagiri; and
- (b) if so, what action has been taken thereon?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes.

(b) Sectional train timings were adjusted to suit requirements of local traffic. Provision of stoppages of the Circar Express has not, however, been found possible for want to traffic justification.

CONDITIONS OF SERVICE AND SCALES or PAY IN STEEL PLANTS

- 130. SARDAR RAM SINGH: Will the Minister of STEEL, MINES AND METALS be pleased to state:
- (a) whether the conditions of service and scales of pay in the three public sector steel plants are identical;
- (b) if not, the nature of posts where they are not identical; and
- (e) whether any effort has been made to rationalise them and if no*i the reasons therefor?

THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHANNA REDDY): (a) to (c). The conditions of service and scales of pay (based on the revised wage structure recommended by the Central Wage Board for Iron and Steel Industry) for similar jobs in the public sector Steel